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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Fax No.: 27601779

Time: 11:00 AM

Date: 11/09/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1231814 /05	Opp. No. AMD- 185665	M/S. JAYA A MANGHWANI / M/S. AYULABS PVT. LTD. V/S M/S. REMFRY & SAGAR.	Jayendra Modi, Hearing Officer IP
02	1231814 /05	Opp. No. AMD- 186374	M/S. JAYA A MANGHWANI / M/S. AYULABS PVT. LTD. V/s M/S THREE-N-PRODUCTS PVT. LTD.	Jayendra Modi, Hearing Officer Main Matter
03	1179620 /06	Opp. No. AMD- 176572	M/S. TRADESAFE. / M/S CASA JOYERIA LLP. V/s M/S. MAHTTA & CO / M/S. PERFECT INDUSTRIES (INDIA)	Jayendra Modi, Hearing Officer Main Matter + TM-M

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1179620 /06	Opp. No. AMD- 180070	M/S. TRADESAFE. / M/S CASA JOYERIA LLP. V/s M/S. JASANI & COMPANY, ADVOCATES / M/S. PERFECT RETREADS PRIVATE LIMITED	Jayendra Modi, Hearing Officer Main Matter + TM-M
05	1226700 /05	Opp. No. AMD- 235905	K2IPR (PATENT & TRADE MARK ATTORNEYS) / JAYANTILAL VERSHI GADA V/s VISHESH & ASSOCIATES. / ALKEM LABORATORIES LTD.	Jayendra Modi, Hearing Officer Main Matter
06	1275199 /31	Opp. No. AMD- 202632	M/S. RAJASTHAN TRADE MARK CO. / R.M. INDUSTRIES V/s M/S P. K. ARORA. / ASHU ENTERPRISES	Jayendra Modi, Hearing Officer Main Matter
07	1275088 /16	Opp. No. AMD- 205378	BRAHMBHATT & ASSOCIATES. / M/S. RANGOLI SALES V/s M/S. S. MAJUMDAR & CO. / SURAJ MAL JALAN	Jayendra Modi, Hearing Officer Main Matter + IP
08	1307118 /30	Opp. No. AMD- 202067	M/S. ADVOCATE ANIL KUMAR SHARMA / M/S. PANKAJ IODIZED SALT INDUSTRIES V/s SUDHIR BHARDWAJ (ADV) / SHAKTI ZARDA FACTORY (I) PVT.LTD.	Jayendra Modi, Hearing Officer Main Matter

09	1272731 /30	Opp. No. AMD- 231249	M/S ARCHANA D KAKADE / SURESH PULSE MILLS V/s M/S. TRADESAFE / SHREE BHAGWATI FLOUR MILLS LTD.	Jayendra Modi, Hearing Officer Main Matter
Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
10	1272731 /30	Opp. No. AMD- 233836	M/S ARCHANA D KAKADE / SURESH PULSE MILLS V/s M/S. R.K. DEWAN & CO. / RANCHHODDAS BHAICHAND	Jayendra Modi, Hearing Officer Main Matter
11	973702 /03	Opp. No. AMD- 229797	M/S. G.D.BANSAL & ASSOCIATES. / CHAMPA LAL GHEWAR LAL Vs G.S. RIJHWANI & CO. / PARMANAND AND COMPANY.	Shivangi Rana, Hearing Officer Main Matter
12	1062663 /24	Opp. No. AMD- 210154	M/S. TRADESAFE / M/S. AJANTA WATCH LTD. Vs MANOJ G. MENDA, ADVOCATE. / AJANTA PHARMA LTD.	Shivangi Rana, Hearing Officer LETTER DATED 19.09.2018
13	1305345 /20	Opp. No. AMD- 211691	M/S BANKINGKUMAR VELJIBHAI PATEL Vs ARJUN T. BHAGAT & CO. / CRYSTAL COOK- N-SERVE PRODUCTS PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
14	1058760 /11	Opp. No. AMD- 219598	M/s. R.R. SHAH & CO. / MATSUSHITA LAKHANPAL BATTERY INDIA LTD. Vs M/s. THAKUR & CO.	Shivangi Rana, Hearing Officer Main Matter

15	1127508 /03	Opp. No. AMD- 200486	M/S.Y. J. TRIVEDI &CO. / NIRMA INDUSTRIES LIMITED Vs M/S. ANAND AND ANAND.	Shivangi Rana, Hearing Officer Main Matter
16	1030089 /05	Opp. No. AMD- 195378	INDO OVERSEAS TRADE MARKS CO. / URMIN PRODUCTS PVT. LTD. V/s JATIN Y. TRIVEDI / BABUL PRODUCTS	Shivangi Rana, Hearing Officer Main Matter
17	1030068 /05	Opp. No. AMD- 195367	M/s. R.R. SHAH & CO. / URMIN PRODUCTS PVT. LTD. V/s JATIN Y. TRIVEDI / BABUL PRODUCTS	Shivangi Rana, Hearing Officer Main Matter
18	1030093 /32	Opp. No. AMD- 195374	INDO OVERSEAS TRADE MARKS CO. / URMIN PRODUCTS PVT. LTD. V/s JATIN Y. TRIVEDI / BABUL PRODUCTS	Shivangi Rana, Hearing Officer Main Matter
19	1032441 /29	Opp. No. AMD- 199212	M/s. R.R. SHAH & CO. Vs ANAND AND ANAND. / HILTON INTERNATIONAL CO.	Shivangi Rana, Hearing Officer Main Matter + TM-M + IP
20	1330647 /21	Opp. No. AMD- 204886	M/S. ANSUYABEN CHHAGANBHAI HIRAPARA Vs JASANI & COMPANY. / OPTIONS	Shivangi Rana, Hearing Officer Main Matter



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1333830 /05	Opp. No. AMD- 211050	M/S. CLARIS LIFESCIENCES LIMITED LTD. V/S M/S. AVIAT HEALTH CARE PVT.LTD.	Jayendra Modi, Hearing Officer Main Matter
02	1333830 /05	Opp. No. AMD- 208792	M/S. CLARIS LIFESCIENCES LIMITED V/s M/S MRS. RAJVI VIPUL BHAGAT	Jayendra Modi, Hearing Officer Main Matter
03	1035986 /05	Opp. No. AMD- 212438	M/S. TRADESAFE. / M/S. AJANTA INDIA LIMITED V/s M/S. JASANI & COMPANY, ADVOCATES / M/S. R.S.CHAMPALAL VIJAYCHAND SARIYA	Jayendra Modi, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1035986 /05	Opp. No. AMD- 212424	M/S. TRADESAFE. / M/S. AJANTA INDIA LIMITED V/s M/S. ARJUN T. BHAGAT & CO. / M/S. AJANTA PHARMA LIMITED	Jayendra Modi, Hearing Officer Main Matter
05	1323434 /19	Opp. No. AMD- 212232	R. R. SHAH & CO. / WESTERN INDIA CERAMICS PVT. LTD. V/s W. S. KANE & CO. / H & R JOHNSON (INDIA) LIMITED	Jayendra Modi, Hearing Officer Main Matter
06	1289268 /30	Opp. No. AMD- 228621	M/S. Y. J. TRIVEDI & CO. / RAJWADI PAPAP HOUSE V/s M/S UNITED OVERSEAS TRADE MARK CO. / SHREE RAJMOTI INDUSTRIES	Jayendra Modi, Hearing Officer Main Matter
07	1263715 /30	Opp. No. AMD- 234646	NARESHKUMAR LAXMANBHAI PATEL V/s M/S. Y. J. TRIVEDI & CO. / SHIVLING MARKETING	Jayendra Modi, Hearing Officer Main Matter
08	1233258 /05	Opp. No. AMD- 193714	M/S HIRAL CHANDRAKANT JOSHI / DAVA BAZAR V/s M/S. REMFRY & SAGAR	Jayendra Modi, Hearing Officer letter dated 26.04.2012
09	1233258 /05	Opp. No. AMD- 193965	M/S HIRAL CHANDRAKANT JOSHI / DAVA BAZAR V/s M/S. REMFRY & SAGAR.	Jayendra Modi, Hearing Officer Main Matter + IP

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
10	1289933 /19	Opp. No. AMD- 206324	M/S. K.C.PATEL & CO. / SHREE JALARAM PLYWOOD INDUSTRIES Vs MANOJ G. MENDA, ADVOCATE / AJANTA PHARMA LTD.	Shivangi Rana, Hearing Officer Main Matter
11	1305979 /24	Opp. No. AMD- 207767	M/S. JASANI & COMPANY. / M/S. PAWAN KUMAR Vs VIMAL MILLS INDIA	Shivangi Rana, Hearing Officer Main Matter
12	1225095 /19	Opp. No. AMD- 192386	M/S NANAVATI ASSOCIATES / SANGHI INDUSTRIES LTD. Vs R.K. DEWAN & CO. / GUJARAT SIDHEE CEMENT LIMITED	Shivangi Rana, Hearing Officer Main Matter
13	1217420 /05	Opp. No. AMD- 211004	M/S. TRADESAFE / ZENITH HEALTHCARE LIMITED.. VS M/S. DABUR INDIA LIMITED.	Shivangi Rana, Hearing Officer Main Matter + TM-16
14	1215947 /30	Opp. No. AMD- 205152	M/S. ABDULRAJAK K KASHMANI. Vs M/S. G L VERMA / SONA SPICES PRIVATE LIMITED	Shivangi Rana, Hearing Officer Main Matter
15	1205485 /31	Opp. No. AMD- 228575	M/S. K.C.PATEL & CO. / DILIPKUMAR SOHANLAL MAHESHWARI V/s M. J. CHAWLA. / A.N.PRODUCTS	Shivangi Rana, Hearing Officer Main Matter
16	1107483 /24	Opp. No. AMD- 175732	M/s. Superfastaction Regn. Service / MEENU INTERNATIONAL	Shivangi Rana, Hearing Officer

			V/s ARJUN T. BHAGAT & CO. / NATIONAL PRINTING WORKS	Main Matter
17	1101835 /33	Opp. No. AMD- 193551	M/S. TRADESAFE. / M/S. AJANTA INDIA LIMITED V/s MANOJ G. MENDA, ADVOCATE / AJANTA PHARMA LTD.	Shivangi Rana, Hearing Officer Main Matter
18	1296100 /42	Opp. No. AMD- 207673	M/S. THAKRANI & COMPANY / NEW ALKA RESTAURANT Vs M/S. TRADESAFE / ALKA RESTAURANT	Jayendra Modi, Hearing Officer Main Matter + IP
19	1234862 /26	Opp. No. AMD- 239448	M/S. G. D. BANSAL & ASSOCIATES / M/S. VIMAL PRODUCTS Vs M/S. RAJENDRA H. BHANSALI. / VIMAL MILLS INDIA	Shivangi Rana, Hearing Officer Main Matter + TM-M



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Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	Hearing Officer
01	1164749 /30	Opp. No. AMD- 727738	M/S TRADESAFE / M/S AJANTA INDIA LIMITED VS M/S GROVER & ASSOCIATES / M/S AJANTA PRODUCTS COMPANY.	Jayendra Modi, Hearing Officer Main Matter
02	1164749 /30	Opp. No. AMD- 728374	M/S TRADESAFE / M/S AJANTA INDIA LIMITED VS M/S TAJ TRADE MARK PVT. LTD. / M/S AJANTA DAIRY	Jayendra Modi, Hearing Officer Main Matter
03	1159171 /05	Opp. No. AMD- 193446	M/S TRADESAFE / M/S TAURUS LABORATORIES PVT. LTD. VS SUN PHARMACEUTICAL INDUSTRIES LTD.	Jayendra Modi, Hearing Officer Main Matter
04	1531357 /05	Opp. No. AMD- 729239	M/S R. R. SHAH & CO. / M/S TORRENT PHARMACEUTICALS LTD. VS M/S V.A.ASSOCIATES- MUMBAI / LUPIN LIMITED	Jayendra Modi, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1532653 /30	Opp. No. AMD- 735497	M/S SHARAD AGRAWAL / MR. MAHENDRAKUMAR KAILASH PRASAD VS M/S J.T.JHALA & CO / MAHENDRAKUMAR KAMALKUMAR	Jayendra Modi, Hearing Officer Main Matter+TM-16
06	1554970 /24	Opp. No. AMD- 737603	M/S SUPERFASTACTION REGN. SERVICE / M/S ARCHANA AMIT RUNGTA VS M/S. RAO & RAO / ANUTEX	Jayendra Modi, Hearing Officer Main Matter
07	1464316 /30	Opp. No. AMD- 715864	M/S M. A. NAKRANI & ASSOCIATES ./ M/S RAGHUNATH ARJUNDAS PADIT VS M/S RAGHUNATH & COMPANY	Jayendra Modi, Hearing Officer Main Matter
08	1467359 /06	Opp. No. AMD- 719505	M/S K.C. PATEL & CO. / M/S BANKIMBHAI V MANVAR VS M/S ARJUN T. BHAGAT & CO. / M/S. CRYSTAL COOK-N-SERVE PRODUCTS PVT LTD	Jayendra Modi, Hearing Officer Main Matter
09	1481711 /05	Opp. No. AMD- 717757	M/S YASH G. SURYAWALA / M/S. VITAL CARE PVT. LTD. VS M/S. VISHESH & ASSOCIATES / M/S ALKEM LABORATORIES LTD.	Jayendra Modi, Hearing Officer Main Matter
10	1469749 /09	Opp. No. AMD- 720731	M/S ACMATICS SOLUTIONS PVT. LTD. VS M/S Y. J. TRIVEDI & CO. / MATRIX TELECOM PVT LTD	Jayendra Modi, Hearing Officer Main Matter



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3615736 /09	Opp. No. AMD- 931030	M/S. GAURAV SONI, ADVOCATE / M/S. SHREE RAJ KHATER V/S M/S. CARE INTELLECT / CHASVINDER SINGH	Jayendra Modi, Hearing Officer IP
02	3685768 /05	Opp. No. AMD- 1095661	M/S. ROHIT JAIN, ADVOCATE / M/S. DELIGHT MEDICA PVT LTD V/s M/S REMFRY & SAGAR.	Jayendra Modi, Hearing Officer Rule 45(2)
03	3711520 /34	Opp. No. AMD- 1033691	M/S. CHETANABEN LANGA / M/S DHANANJAY RAMESHBHAI PATEL V/s M/S. NAVDEEP & ASSOCIATES / M/S. PERFECT INDUSTRIES (INDIA) M/S. RANCHHODDAS ZINABHAI DHOLAKIA AS WELL AS MAHASUGANDHI SNUFF WORKS	Jayendra Modi, Hearing Officer Rule 45(2)

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	3711331 /32	Opp. No. AMD- 934537	M/S. RICHA GOYAL, FCS, LLB / M/S ABBAS MOHSIN HAJOORI V/s M/S. GAUTAM & CO. (TRADE MARKS ATTORNEYS) / M/S. XOTIK FRUJUS PVT. LTD.	Jayendra Modi, Hearing Officer Rule 46(2)
05	3708658 /29	Opp. No. AMD- 1080006	ALL INDIA PROFICIENT CORPORATE SERVICES / SHRI ALOK KHANDELWAL (FIRM - GOKUL AGRO FOOD PRODUCTS) V/s JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. / BUNGE INDIA PRIVATE LIMITED	Jayendra Modi, Hearing Officer Rule 45(2)
06	3708209 /01	Opp. No. AMD- 268096	M/S. SHETH & CO., ADVOCATES / BIPINKUMAR MANISHANKAR DAVE V/s M/S THE KESAVI / MR.SANJAY RAJUBHAI BUDHANI	Shivangi Rana, Hearing Officer TM-O (Rectification/Cancellation)
07	3707027 /20	Opp. No. AMD- 1031721	M/S. HARSH MARWAHA / M/S. RAMOTAR YADAV V/s M/S. ARJUN T. BHAGAT & CO. / THE SUPREME INDUSTRIES LIMITED	Shivangi Rana, Hearing Officer TM-O (Counter Statement)
08	3700494 /12	Opp. No. AMD- 1033245	M/S. G. D. BANSAL & ASSOCIATES. / SMT. SARITA AGARWAL W/O. SH. UMESH AGARWAL V/s M/S. LALL & SETHI	Shivangi Rana, Hearing Officer Rule 45+TM-M

09	3691952 /06	Opp. No. AMD- 1026419	M/S REGAL AND REGAL / MR. DEVRAJBHAI MEGHJIBHAI MER, TRADING AS SADGURU ENTERPRISE V/s M/S. VIKAS KAKKAR & ASSOCIATES / VICTORA AUTO PRIVATE LIMITED	Shivangi Rana, Hearing Officer Rule 45(2)
Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
10	3643955 /31	Opp. No. AMD- 938460	M/S MIHIR A. SURTI, ADVOCATE / MANGALAM SEEDS LIMITED V/s M/S. THAKUR & CO. / RICO APPLIANCES PVT LTD	Shivangi Rana, Hearing Officer Delay TM- 06/TM-O (Counter Statement)
11	3663459 /05	Opp. No. AMD- 924999	M/S. NAYAN J. RAWAL / ZYDUS HEALTHCARE LIMITED Vs MOHAN ASSOCIATES / T.T. KRISHNAMACHARI & CO	Ashish Pandey, Hearing Officer Rule 46(2)
12	3666065 /05	Opp. No. AMD- 1028283	M/S. NAYAN J. RAWAL / ZYDUS HEALTHCARE LIMITED Vs DASWANI & DASWANI / MANKIND PHARMA LIMITED	Ashish Pandey, Hearing Officer Rule 45(2)
13	3682154 /17	Opp. No. AMD- 930758	M/S PANKAJBHAI T. POKIYA Vs JIGNESH K. MAJITHIYA, ADVOCATE / (1) VIPULBHAI HANSRAJBHAI KHANT (2) PIYUSHBHAI KHUMANBHAI SAVALIYA	Ashish Pandey, Hearing Officer Delay TM- 06/TM-O (Counter Statement)
14	3685027 /05	Opp. No. AMD- 1035637	M/S. NAYAN J. RAWAL / ZYDUS HEALTHCARE LIMITED	Ashish Pandey, Hearing

			<p style="text-align: center;">Vs</p> <p style="text-align: center;">M/s. SIDDHARTH BAMBHA ADV. / ZEE LABORATORIES</p>	<p style="text-align: center;">Officer</p> <p style="text-align: center;">Rule 45(2)</p>
15	3635437 /05	Opp. No. AMD- 921532	<p style="text-align: center;">M/S. K.C. PATEL & CO. / SHREE GODHAM MAHATEERTH PATHMEDA LOK PUNYARTH NYAS</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">M/S. V.A. ASSOCIATES / LUPIN LIMITED</p>	<p style="text-align: center;">Ashish Pandey, Hearing Officer</p> <p style="text-align: center;">Rule 46(2)</p>